

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA
PRADESH
GENDER SENSITIZATION AND INTERNAL COMPLAINTS COMMITTEE**

NOTICE

It is hereby informed that aggrieved woman as defined in Regulation 2(a) of the Gender Sensitization & Sexual Harassment of Women at the High Court of (Andhra Pradesh) Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (Prevention, Prohibition and Redressal) Regulations, 2013 may make a complaint in writing of sexual harassment, as defined in Regulation 2(k) thereof, in the precincts of High Court of Judicature at Hyderabad to the GSICC through its Member Secretary.

The contact details of the Member Secretary are as follows:

**Smt M.Santhi Vardhani
Deputy Registrar
third Floor, Administrative Block,
High Court of Judicature at Hyderabad,**

It is hereby further informed that as required under Regulation 16 of the Regulations, the confidentiality of the inquiry proceedings shall be maintained.


MEMBER SECRETARY